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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.64/BB/2017	-	For objection on IA 5/18	Rule-6 of IB	Rebatt Ltd. Vs Microsun Solar Tech Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

35 Tushar. Y. Vadavadaogi
Ph no: 8722310679

Petitioner

Veena. J. Kamath
9845316855

Respondent

dring
Ananya. Y. Vadavadaogi
for Tushar. Y. Vadavadaogi
VJ Kamath

ORDER

Counsel for both sides are present. IA 5/18 is taken up today. Counsel for opposite party requested adjournment for filing objections. List it finally for filing objections in IA 5/18 on 08.03.2018.

A. Ratakonda Murali
Member (T)

Dr. Ashok Kumar Mishra
Member (J)